

National Company Law Tribunal

Allahabad Bench

CP NO. 35/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Ultratech Cement Ltd. v/ Modi Industries Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 72 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr. Rahul Chaudhary	Adv	For R1 & R2	Rahul
2.	Mr. HANSDEEP SINGH	Adv	For R1 & R2	Hans

CP NO. 35/ALD/2017

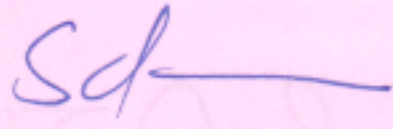
Sh. Anubhav Chandra, Advocate alongwith Mr. Jyoti Prakash, Deputy Manager Legal for the petitioner company. Sh. Rahul Chaudhary, Advocate alongwith Sh. Hansdeep Singh, Advocate for the respondent no.1 & 2 and Sh. Sudit Kumar, Advocate for the respondent no.3 & 4.

The petitioner company now proposed to withdraw the present application seeking such liberty to file appropriate proceeding in accordance with law in this Court.

Hence, the petitioner is advised to file a formal application alongwith relevant documents and to serve an advance copy to the respondent counsel.

The matter be listed on 21st November, 2017.

Dated: 07.11.2017


H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)